

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016
APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016
APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016 AND
APPEAL NO. 122 OF 2016

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016

**The Superintending Engineer (Operation) State Load
Despatch Centre, Gujarat** **Appellant(s)**

Versus

Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Amal Nair
Ms. Adhishree

Counsel for the Respondent(s) : Mr. K.S. Dhingra

APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016

Chhattisgarh State Load Despatch Centre (SLDC) **Appellant(s)**

Versus

Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro

Counsel for the Respondent(s) : Mr. K.S. Dhingra

APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016

**State Load Despatch Centre, M.P. Power Transmission
Corporation Ltd.** **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard
Mr. Paramhans Sahani

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Matrugupta Mishra
Ms. Pratiksha Chaturvedi for R-4

APPEAL NO. 122 OF 2016

Maharashtra State Load Despatch Centre (MSLDC) Appellant(s)
Versus
Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.Y Deshmukh

Counsel for the Respondent(s) : Mr. K.S. Dhingra

ORDER

These matters could not reach the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on **14.10.2019**.

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson